

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 1757**  
TO BE ANSWERED ON 15.03.2023

**MAHILA POLICE VOLUNTEERS SCHEME IN THE COUNTRY**

1757 SHRI SANJAY RAUT:

Will the Minister of Women and Child Development be pleased to state:

- a. whether Government has achieved objective for which Mahila Police Volunteers (MPV) Scheme was implemented and if so, details thereof;
- b. the amount released and expenditure incurred in this scheme during each of last three years and current year, State/UT-wise;
- c. the details of powers assigned to MPVs to check crime against women along with registration process and success rate after inclusion of such volunteers since implementation of scheme; and
- d. the measures taken by Government to create awareness and sensitisation among young women and adolescents about MPVs in country?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Scheme of Mahila Police Volunteers (MPV) envisaged these Volunteers as empowered, responsible and socially aware women for fostering leadership in local settings to facilitate police outreach on gender concerns. The mandate of MPVs was to report incidences of violence against women such as domestic violence, child marriage, dowry harassment and violence faced by women in public spaces.

A third party Evaluation Study of Mahila Police Volunteers (MPV) Scheme was conducted by NITI Aayog. Taking into account the findings of the third party evaluation, past experiences and consultation with States/ Stakeholders, the Mahila Police Volunteers Scheme has been discontinued w.e.f 1st April, 2022, while suitably incorporating its appropriate provisions under other components of "Mission Shakti", an umbrella scheme for safety and empowerment of women.

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